

(b) To ensure environmental balance, development of these towns is sought to be regulated in a planned way. This aims at preservation of environmental balance including green belt, ecology and aesthetics of the urban areas.

[Translation]

**Monitoring of loans/grants under rural development scheme**

2147. SHRI BANWARI LAL BAIKWA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government have made any arrangement to monitor the use of loans/grants given under rural development schemes from time to time and to evaluate the results accruing from these loans/grants;

(b) whether there have been some cases of grant of fake loans/grants under this scheme;

(c) if so, when were loan/grant cases in Rajasthan examined; and

(d) the number of fake cases detected and action taken in this regard ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) Under the Integrated Rural Development Programme periodical reports in the form of monthly report on key indicators, quarterly, detailed report on physical and financial targets and annual report on the increase in income levels have been prescribed. A new system of concurrent evaluation has also now been introduced under which 36 districts will be studied every month. In each district two blocks will be selected and in each block a group of 10 new beneficiaries and 10 old beneficiaries will be studied. The study will be carried out through reputed research/academic organisations.

(b) As and when any case is brought to the notice of Government of India it is referred to the State/UT Government concerned for appropriate action.

(c) and (d) Information has been called for from the Government of Rajasthan.

[English]

**Financial Institutions for financing projects connected with urban infrastructure development water supply and sanitation**

2148. SHRI ANANTA PRASAD SETHI : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that the Union Government propose to establish financial institutions exclusive for financing of projects connected with urban infrastructure development, water supply and sanitation throughout the country; and

(b) if so, the details of Government's plan in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) Yes, Sir.

(b) These are being worked out.

**Bonded labour working in Maneri-Bhalli Hydro-Electric Project**

2149. SHRI SHANTI DHARIWAL : Will the Minister of LABOUR be pleased to lay a statement showing the factual details regarding the action taken by Government in regard to the bonded labour working in Maneri-Bhalli Hydro electric project ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI T. ANJIAH) : Necessary details have been called for from the Government of Uttar Pradesh and on receipt of the same, a statement will be laid on the Table of the House.

**Implementation of IRDP**

2150. SHRI CHINTA MOHAN : Will the Minister of AGRICULTURE be pleased to state :

(a) whether it is a fact that as a result of P.M.'s visit to rural areas in Orissa a